

3

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P.NO.307/2002 in
O.A.NO.236/2002

Hon'ble Shri M.P.Singh, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

New Delhi, this the 29th day of August, 2002

Satya Prakash Sharma
s/o Shri Ganga Ram Sharma
r/o Village and post office Patei Khalsa
Jyotiba Phule Nagar
District Amroha, U.P. .. Applicant

(By Advocate: Mrs. Rani Chhabra, through Shri S.K.Gupta)

Vs.

1. Mr. Ashok Kumar
Chief General Manager
U.P.Telemc Circle
Windlass Complex
Rajpur Road
Dehradun.
2. Mr. Deepak Chaturvedyi
Deputy General Manager (Transmission)
Uttaranchal & UP(West)
Telecom Circle
Telephone Exchange Compound
Ladpur (Rajpur), Dehradun.
3. Mr. Abhay Kumar Pandey
Sub Divisional Engineer (Coordination)
Office of Deputy General Manager (Transmission)
Uttaranchal & U.P.(West)
Telecom Circle
B.S.N.L. Dehradun. ... Respondents

(By Advocate: None)

O R D E R (Oral)

By Shri Shanker Raju, Member(J):

In view of that the respondents have taken back the applicant in service, Contempt Petition has become infructuous and is accordingly dismissed as withdrawn on the request of the learned proxy counsel for the applicant. Notices issued to the respondents are discharged. No costs.

S. Raju
(SHANKER RAJU)
MEMBER(J)

M.P.Singh
(M.P.SINGH)
MEMBER(A)

/rao/

New Delhi